

1	2	3	4
	Moulding Sand	-	1
	Quartz	2	-
	Quartz / Felsper	-	3
Burdwan	Moulding Sand	2	-
	TOTAL	25	21

Source: Indian Bureau of Mines.

Shortage of SC and ST employees

2776. SHRI JUGUL KISHORE: Will the Minister of MINES be pleased to state:

(a) whether there is shortage in the appointment of Scheduled Caste/Scheduled Tribe employees in the Ministry, if so, the details thereof;

(b) the number of vacancies in different posts and the number of posts to be filled up and the actual strength of Scheduled Caste/Scheduled Tribe employees in Uttar Pradesh and other States under the Ministry;

(c) the corrective measures taken by Government in this regard; and

(d) by when all the vacant posts in the Ministry are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI VISHNU DEO SAI): (a) and (b) Group 'A' Posts in the Ministry of Mines (Proper) are either filled up on deputation under the Centrar Staffing Scheme or by appointment of Central Secretariat Service(CSS) officers through Department of Personnel & Training, which is the cadre controlling authority for CSS. Group 'B' & 'C' Posts in the Ministry are filled up by Department of Personnel & Training which is the cadre controlling authority of Central Secretariat Stenographers Service and Central Secretariat Clerical Service and ensures filling up of required number of Scheduled Caste/Scheduled Tribe employees as per reservation rosters.

There are two offices under the administrative control of Ministry of Mines, namely, Geological Survey of India (GSI) (Attached Office) and Indian Bureau of Mines (IBM) (Subordinate Office), headquarters located at Kolkata and Nagpur respectively. Though these offices are having branch offices in various parts of the country but state-wise roster is not maintained. The filled in and vacant positions in respect of GSI & IBM are as follows:

	GSI		IBM	
	In Position	Vacant	In Position	Vacant
SC	1315	251	199	27
ST	647	118	79	25

(c) and (d) Necessary recruitment action plan for filling up of the vacancies in various grades in GSI and IBM including vacancies reserved for Scheduled Caste/Scheduled Tribe has been prepared and actions are accordingly taken to fill up these vacancies.

Proposal of license for iron ore over notified area

2777.SHRI BHUPINDER SINGH: Will the Minister of MINES be pleased to state:

(a) whether it is a fact that Government of Odisha has already clarified the point relating to mining areas comprising both notified area and non-notified area;

(b) by when the Ministry of Mines propose to grant approval to the prospecting license for iron ore over notified area;

(c) whether there is any proposal to allot Koraput Bauxite deposit in favour of Odisha Mining Corporation (OMC); and

(d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI VISHNU DEO SAI): (a) and (b) The Central Government, *vide* letter dated 10.10.2014, had sought clarification from the Government of Odisha regarding proposal for grant of prospecting license (PL) in notified area as well as non-notified area in favour of M/s POSCO India Limited. The clarification has been received from the Government of Odisha. The time for taking decision in the matter cannot be specified.

(c) and (d) Presently there is no proposal pending to allot Koraput Bauxite deposit in favour of Odisha Mining Corporation (OMC). The Central Government had earlier conveyed prior approval to the Government of Odisha on 11.01.1999 for grant of mining lease for bauxite over an area of 715.075 hectares in village Kodingamali, District Koraput, Odisha in favour of OMC. A proposal dated 16.2.2000 for grant of mining lease for bauxite over an area of 723.735 hectares in villages Potangi and Turia, District Koraput, Odisha in favour of OMC was returned in consultation with Government of Odisha on 19.06.2001.